

NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI BENCH  
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/16/9/AMR/2024		9 of IBC	M/s TATA Projects Limited Vs Andhra Pradesh Township Infrastructure Development Corporation

**ORDER**

**Present:** Mr. Prakash Reddy, Ld. Sr. Counsel for the OC.

Ms. Padmaja Gadiraju, Ld. Counsel appears on behalf of the CD seeks time to file vakalat and counter. For filing vakalat and counter, list the matter on 22.08.2024.

SANJAY PURI  
MEMBER (TECHNICAL)

RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)